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# OVERNMENT OF INDIA IUMAN RESOURCE DEVELOPMENT JENT OF HIGHER EDUCATION

### LOK SABHA UNSTARRED QUESTION No.2470 TO BE ANSWERED ON 01.08.2016

Scholarship Scheme for Students of Jammu and Kashmir

#### 2470. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of amount released by the Government for the students of Jammu & Kashmir for post-metric scholarship scheme;
- the details of amount pe nding and the steps taken under the said scheme; and
- whether the Government has conducted any mass contact programme to motivate students in this regard and if so , the details thereof?

### ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

a) The Department of Higher Education, Ministry of Human Resource Development is implementing the (i) Central Sector Scheme of Scholarship for College and University Students and (ii) Special Scholarship Scheme for Jammu and Kashmir. Since the operation of the schemes, the funds released for the students of Jammu and Kashmir are:-

Sl. No.	Name of the Scheme	Amount released
		(in crores)
	Central Sector Scheme of Scholarship for College and	
1	University students	2.538
2	Special Scholarship Scheme for Jammu and Kashmir	282.305

- b) Students are required to upload their documents on the website http://aicte-jk-scholarship.in/ for processing their scholarship claim. Scholarship has been released to all the students who were approved for award of scholarship and have submitted all the requisite documents.
- c) Ten awareness workshops had been organised at Kupwara, Anantnag, Srinagar, Pulwama, Jammu, Doda, Rajouri, Kathua, Kargil and Leh from 11.5.16 to 28.5.16, to help dissemination of information about the scheme.

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• Under the Special Scholarship Scheme for Jammu and Kashmir, which is in operation since 2011, an amount of Rs. 289 crores has been released to AICTE for scholarship disbursement.



nding, as claim for scholarship/ Utilization certificate has not been mmittee meeting a decision had been taken that the scholarship may dents, without availability of Utilization Certificates.

- Yes Madam. For creating awareness about the scheme, the scheme had been advertised in National dailies and all leading newspapers of Jammu and Kashmir. AICTE in cooperation with the State Govt. of Jammu and Kashmir conducted awareness workshops in the state. Ten Awareness workshops had been organised (as against two in previous year) at Kupwara, Anantnag, Srinagar, Pulwana, Jammu, Doda, Rajouri, Kathua, Kargil and Leh from 11.05.16 to 28.05.16, to help dissemination of the information about the scheme. 36 Facilitation Centres have been set up by the State Government to assist the students for registration and uploading the requisite documents for the academic year 2016-17. In addition to that, students of academic year 2015-16 were contacted individually, through telephone enquiring about their pending scholarship claim.
- AICTE in cooperation with the State Govt. of Jammu and Kashmir conducted awareness workshops in the state. Ten Awareness workshops had been organised (as against two in previous year) at Kupwara, Anantnag, Srinagar, Pulwana, Jammu, Doda, Rajouri, Kathua, Kargil and from 11.5.16 to 28.5.16, to help dissemination of the information about the Leh scheme. 36 Facilitation Centres have been set up by the State Government to assist the students for registration and uploading the requisite documents for the academic year 2016-17.

AICTE organized Awareness Workshops, for the academic year 2016-17, for disseminating the information about the scheme. 36 Facilitation Centers were also set up all over the State of J&K including at rural and remote areas. Information regarding registration process on AICTE portal was also notified in all the leading newspapers of Jammu and Kashmir and the same was also made available on AICTE portal.

• AICTE in cooperation with the State Govt. of Jammu and Kashmir conducted awareness workshops in the state. State Govt. assisted students through the facilitation centre to apply online and also verify their documents. For the admission process of academic year 2016-17, 36 facilitation centers were set up all over the State to cover rural and remote areas. The scheme was advertised in National dailies and all leading newspapers of Jammu and Kashmir. Information regarding registration process on AICTE portal was also notified in all the leading newspapers of Jammu and Kashmir and the same was also made available on AICTE website.

Yes Sir. In this regard, each student of academic year 2015-16 was contacted through telephone enquiring of claim pending for scholarship. For creating awareness about the scheme, the scheme is advertised in National dailies and all leading newspapers of Jammu and Kashmir from time to time. AICTE in cooperation with the State Govt. of Jammu and Kashmir conducted awareness workshops in the state. Ten Awareness workshops had been organised (as against two in previous year) at Kupwara, Anantnag, Srinagar, Pulwana, Jammu, Doda, Rajouri, Kathua, Kargil and Leh from 11.5.16 to 28.5.16, to help dissemination of the information about the scheme. 36 Facilitation Centres have been set up by the State Government to assist the students for registration and uploading the requisite documents for the academic year 2016-17.

- (c) Yes Sir. For proper implementation of the scheme, the following steps have been taken.
  - Government of J&K is closely associated in the implementation of the Scheme.

the scheme has been entrusted to All India Council for Technical

- For ensuring transparency, a web portal has been created by AICTE and students are required to apply online through the portal.
- From the academic year 2014-15, the State Govt. of Jammu &Kashmir, assists the students through the facilitation centre to apply online and also verify their documents.
- Only those students who have taken admission in the colleges/institution allotted through centralized counseling or taken admission on their own in colleges approved under section 12B of UGC Act or recognized by AICTE or any other regulatory bodies are only considered for award of scholarship.

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION No.2131 TO BE ANSWERED ON 12.05.2016 nolarship for students of Jammu & Kashmir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether it is a fact that 1200 crore has been earmarked for scholarships of the students of Jammu & Kashmir who are studying in various colleges of the country other than State of Jammu & Kashmir to promote integration; and
- if so, whether Government would consider providing scholarships within the State of Jammu & Kashmir also?

# ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) Yes Sir, A total outlay of 1200 crore over 5 years was approved from the Academic Year 2011-12 for the Special Scholarship Scheme for J&K. However, no separate budget provision has been made for this Scheme during the Annual Plans. Hence, the scholarship is being disbursed to the beneficiaries each year from the allocated budget under the Central Sector Scheme of Scholarship for College and University Students.
- (b) No, Sir. The objective of the scheme is to provide scholarship to the students and encourage them for higher education outside the State. This would enable them to optimize their full academic potential and provide them jobs.